

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1539
TO BE ANSWERED ON 24.11.2016**

FDI IN POWER SECTOR

1539. SHRI KODIKUNNIL SURESH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has allowed 100% FDI in power sector, if so, the details thereof;**
- (b) whether foreign companies have invested/started investing in power production in the country as per the FDI policy; and**
- (c) if so, the details of amount invested, State-wise and company-wise?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : Automatic approval (RBI route) for 100% foreign equity is permitted in generation, transmission, and distribution and trading in power sector without any upper ceiling on the quantum of investment. Government of India, on 16.07.2015, has revised FDI Cap for Power Exchanges registered under CERC Regulations, 2010 as 49% (FDI + FPI (FII, QFI+NRI+FVCI) through 'Automatic Route'.

(b) : As per the information available with the Central Electricity Authority (CEA), Sorang HEP (100 MW), which was earlier owned by NCC Group and IL&FS Group (in ratio 2:1) has been acquired by M/s TAQA India Power Ventures Ltd. a wholly owned subsidiary of Abu Dhabi National Energy Company, PJSC (TAQA) in the year 2014. The status of the project is given at Annexure-I. Details in regard to some of the Thermal power projects commissioned / under construction in the country in which foreign entities / organizations are associated as project developers during the 12th Plan, as available with the CEA, are given at Annexure-II.

(c) : State-wise and company-wise data of amount invested is not maintained in CEA / Ministry of Power.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1539 TO BE ANSWERED IN THE LOK SABHA ON 24.11.2016.

Status of Sorang Hydro Electric Project

Sl. No.	Name of Project Executing Agency Date of CEA clearance / Approval Capacity (MW)	State Commissioning Schedule (original/ Now Ant.)	Cost: (Rs. In Crore)
1	Sorang Himachal Sorang Power Corporation Ltd. June, 2006/ 2x50= 100 MW	Himachal Pradesh (H.P.) (2012-13) 2017-18	Original: 586.00 Latest: 586.00

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1539 TO BE ANSWERED IN THE LOK SABHA ON 24.11.2016.

Details of Commissioned/Under Construction Thermal Power Projects in the country with foreign entities/ Organizations associated as project developer during 12th Plan											
S. No.	State	Project Name/Impl. Agency/ EPC or BTG	Project Developers & Equity Participation	LOA Date/	Unit No	Cap. (MW)	Org. Comm. Sched.	Act(A)/Ant. Comm. Sched.	Fuel	Original Cost in lakhs (Rs)	Latest Estimated Cost (Rs)
Commissioned											
1	Maharashtra	Mangaon CCPP/ PGPL/Tata Projects Ltd	Pioneer Generation Power Ltd. (60%) & Korean Western Power Co. Ltd. (40%) (Foreign Company)	Dec-11	Module-I	388	Dec-13	14-07-2016(A)	Gas	123300	177616
2	Andhra Pradesh	Pynampuram TPP/TPCIL/BTG-Chinese	Sembcorp Utilities Pte. Ltd, Singapore. (86.87%) (Foreign Company) & Gayatri Energy Ventures Pvt Ltd. (13.13%)	Feb-11	U-1	660	May-14	07-02-2015(A)	Coal	686900	686900
				May-11	U-2	660	Aug-14	03-09-2015(A)			
Under Construction											
3	Odisha	Ib valley TPP / OPGCL/ BTG-BHEL	Odisha Power Generation Corp. Ltd. (OPGCL) (51%) & Applied Energy Services (AES) Corp. Ltd. (49%) (Foreign Company)	Mar-14	U-3	660	Aug-17	Dec-17	Coal	11965	11965
					U-4	660	Jan-18	Jun-18			
4	AP	SGPL TPP / Sembcorp Gayatri Power Ltd. /BTG-Chinese	Sembcorp Utilities Pte. Ltd. (87.98%) Singapore (Foreign Company) & NCC Infrastructure Holdings Ltd. (12.02%)	Feb-12	U-1	660	Mar-15	12-11-2016(A)	Coal	704600	704600
					U-2	660	Jun-15	Feb-17			
